

**Central Administrative Tribunal  
Madras Bench**

**OA/310/00367/2012**

**Dated Thursday the 10<sup>th</sup> day of January Two Thousand Nineteen**

**P R E S E N T**

**Hon'ble Mr. P.Madhavan, Member(J)  
&  
Hon'ble Mr.T.Jacob, Member(A)**

K.Panneerselvam, I.F.S.,  
S/o late Thiru Kaliannan,  
Chief Conservator of Forests,  
Working Plan, Vellore. .. Applicant

By Advocate **M/s.M.Ravi**

**Vs.**

1. The Government of Tamil Nadu, rep by  
Secretary to Government,  
Enviornment & Forests Department,  
Secretariat, Chennai 600 009.
2. The Selection Committee  
for Additional Principal Chief Conservator of Forests,  
Enviornment & Forests Department,  
Fort St.George, Chennai 600 009.
3. The Principal Chief Conservator of Forests,  
Panagal Buildings,  
Chennai 600 015. .. Respondents

By Advocte **Mr.V.Kadhirvelu**

**ORAL ORDER**

Pronounced by Hon'ble Mr.P.Madhavan, Member(J)

When the matter is taken up for hearing, counsel for the applicant was represented by junior counsel. As a matter of fact, it was noted that this matter was dismissed for non-prosecution on 17.12.2015 and restored on 16.3.2017. On 08.1.2019 CFA was represented. Therefore, the matter was listed on 10.1.2019 under dismissal caption. It is also noted that this is 2014 matter.

2. As the applicant was represented by junior counsel today also, it is clear that the applicant is not interested in prosecuting this case. Accordingly, the OA is dismissed for non-prosecution.

(T.Jacob)  
Member(A)

(P.Madhavan)  
Member(J)

10.01.2019

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